MINORITY STATUS TO COMMUNITIES

*76.  SHRI SAUMITRA KHAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of the communities accorded minority status by the Government so far;

(b) the details of the provisions made by the Government to accord minority status;

(c) whether the growing minority population has been reviewed especially in West Bengal;

(d) if so, the details thereof and the time by which it is likely to be done; and

(e) if not, the reasons therefor?

A N S W E R

THE MINISTER OF MINORITY AFFAIRS
( SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e): A statement is laid on the Table of the House.

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STATEMENT REFERRED IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION No. *76 ASKED BY SHRI SAUMITRA KHAN, MEMBER OF PARLIAMENT, FOR REPLY ON 21.07.2022 REGARDING “MINORITY STATUS TO COMMUNITIES”

(a) & (b) : The Central Government has notified six communities namely Christians, Sikhs, Muslims, Buddhists, Jains and Parsis as Minority communities under Section 2 (c) of the National Commission for Minorities (NCM) Act, 1992.

(c) to (e): The total population of India increased from 102,86,10,328 as per Census 2001, to 121,08,54,977 as per Census 2011. The population of minorities in the country increased from 19,37,29,246 (18.83%) as per Census 2001 to 23,38,49,851 (19.31%) as per Census 2011, whereas in West Bengal, the population of Minorities increased from 2,11,20,996 (26.34% of total population of West Bengal) as per Census 2001 to 2,57,20,296 (28.17% of total population of West Bengal) as per Census 2011. At present, there is no such proposal under consideration in the Ministry.

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